

DISTRICT LEGAL SERVICES AUTHORITY, BALASORE

NUMBER AND CATEGORY OF CASES DISPOSED OF IN THE 1st NATIONAL LOK

ADALAT HELD ON 11.02.2017

Sl.No.	Name of the Court with Location	Disposed of cases			
		Civil	Criminal	Others, if any	Total
1	District Judge, Balasore	06	74		80
2	Addl. Dist & Session's Judge, Balasore		72		72
3	A.D.J-Cum-P.O Spl. Court ,SC/ST, Balasore		05		05
4	Family Court, Balasore	32			32
5	C.J.M, Balasore		04		04
6	Civil Judge(S.D), Balasore			Nil	
7	Addl. Civil Judge(S.D), Balasore	14			14
8	Addl. Civil Judge(S.D)-II, Balasore	07			07
9	Civil Judge(J.D), Balasore	45			45
10	SDJM, Balasore		264		264
11	Sri.S.K Mohapatra, JMFC, Balasore		30		30
12	Smt. Samapika Mohanty		33		33
13	SDJM, Nilgiri	02	123		125
14	Civil Judge(S.D), Nilgiri	07			07
15	C.J(J.D)cum- JMFC, Soro	13			13
16	JMFC, Soro		26		26
17	Civil Judge(S.D), Jaleswar	16			16
18	Civil Judge(J.D), Balasore	42			42
19	JMFC, Jaleswar		32		32
	Total	184	663		847
20	No. Of criminal cases withdrawn U/s. 321 Crpc				2405

Total - 3252

Pre-Litigation Bank Cases Identified = 5109

Disposed of = 150

**District Judge cum Chairman,
DLSA, Balasore**